

ITEM NO.61

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.609/2024

ATUL KUMAR

Petitioner(s)

VERSUS

THE CHAIRMAN (JOINT SEAT ALLOCATION
AUTHORITY) & ORS.

Respondent(s)

Date : 30-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Amol Chitale, Adv.
Mr. Sarthak Sharma, Adv.
Mrs. Pragya Baghel, AOR

For Respondent(s) Mr. Sonal Jain, Adv.
Ms. Kajal Sharma, Adv.
Mr. Arjun Mitra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 The Petition is disposed of in terms of the signed reportable order.
- 2 Pending applications, if any, stand disposed of.

(CHETAN KUMAR)
A.R.-cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar

(Signed reportable order is placed on the file)